

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 37

CA 203/2021 IN CP 1569/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **TECHNOLOGY DEVELOPMENT BOARD V/s
PERFECT INFRAENGINEERS LIMITED**

Section 425 of the Companies Act, 2013

ORDER

Counsel Shyam Kapadia a/w Adv. Sonali Aggrawal present for the Respondent No.3.

Ms. Onshi h/f Mr. Aditya Sikka for the Union of India present through VC. Senior

Advocate Vikram Nankani a/w Mr. Malcolm Sigamporia and Mr. Ahsan Allana i/b JSA

for Respondent No.4 present through VC.

CA 203/2021

Ld. Counsel for the Union seeks some time. List this matter on Board on **19.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**